- (a) whether it is a fact that the recent lock-out in the Avadi Tank Factory, Tamil Nadu has been lifted;
- (b) what were the reasons for the lockout; and
- (c) the circumstances under which the lock out was lifted?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDVA CHARAN SHUKLA) : (a) Yes, Sir.

- (b) A section of industrial employees of the Heavy Vehicles Factory, Avadi who observed sit-in strike on 28th April, 1972 indulged in violent acts on 28th, 29th April and 2nd May 1972 resulting in serious injuries to some of the workers and officers on duty and also damage to Government property. The management of the factory declared a lock-out of the Factory from the afternoon of 2nd May, 1972, to ensure protection of its plant and machinery, and safety of the loyal workers.
- (c) The issues arising out of the lock-out were discussed with the representatives of the HVF employees on 8th and 9th May, 1972and a settlement was signed on 9.5.72 as a result of which the lock-out was lifted with effect from Uth May, 1972.

## Break-up of Loans to Monopoly Houses.

784. DR. V. B. SINGH: SHRI KRISHAN KANT:

Will the Minister of FINANCE be pleased to state the total and percentage break-up of the loans given by various public financial institutions to Monopoly Houses in descending order?

THE MINISTFR OF FINANCE (SHRI Y. B. CHAVAN): The required information in respect of the all-India long term pulic financial institutions, namely, the Industrial Development Bank of India, the Industrial Finance Corporation of India, the Life Insurance Corporation of India and the Industrial Credit and Investment Corporation Of India Limited is being collected and will be laid on the Table of the House.

## SCHOLARSHIP SCHEME FOR SAINIK SCHOOL STUDENTS

785. SHRI MAN SINGH VARMA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have received any representation from the Parents' Association of the Sainik Schools about the alleged discrimination meted out to per-1968 students/entrants while liberalising scholarships scheme in 1968 for students selected from the Union Territories; and
  - (b) if so, the action taken thereon?

THE MINISTER OF DEFENCE (SHRI JAGJ1VAN RAM): (a) Yes, Sir.

(b) The matter is under examination by ths Ministry of Home Affairs.

## LIBERALISATION OF SCHOLARSHIP SCHEME FOR SAINIK SCHOOLS

786. SHRI MAN SINGH VARMA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have taken or propose to take any steps to ensure uniformity and liberalisation in the scholarship schemes introduced by the Ministry of Home Affairs; and the State Governments for students selected for Sainik Schools in the country particularly in view of the rise in prices;
  - (b) if so, the main features thereof;
- (c) whether any representation has been received in this regard from the Parents Associations; and
  - (d) if so, the action taken thereon?

THE MINISTER OF DEFENCE (SHRI JAGJ1VAN RAM ): (a) While it is neither practicable nor necessary to bring about uniformity in this regard. Government have been impressing on the scholarship sanctioning authorities to see that the amount of scholarships is adequate to meet-the costs of running the schools.

- (b) Does notarise.
- (c) Yes, Sir.
- (d) The scholarship sanctioning authorities concerned have been requested to consider the

## INCLUSION OF PARENTS REPRESENTATIVE IN INTERNAL BOARD OF ADMINISTRATION IN SAINIK SCHOOLS

- 787. SHRI MAN SINGH VARMA: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government propose to include a representative of parents in the Interna